

## Sixteenth Loksabha

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Title: Regarding four laning of Kollam Bypass in Kerala.

**SHRI N.K. PREMACHANDRAN (KOLLAM):** Madam Speaker, thank you very much for giving me this opportunity to raise a matter of public importance relating to my parliamentary constituency. National Highway Kollam Bypass was commissioned last month. This bypass was originally designed as a four-lane road. The land for the construction of the four-lane road was already acquired. The two-lane road for Kollam bypass was constructed and dedicated to the nation. Two-lane road is not sufficient to meet the requirements of the traffic.

In the State of Kerala, development of road is delayed to the lack of availability of land. But the land for the construction of four-lane bypass road is already available. This bypass is also crossing two other National Highways, development of main junctions such as Kallumthazham and Ayathil are also required. Construction of over-bridge, underpass, service roads and other developments are essential for the smooth vehicular traffic through the Kollam bypass.

Hence, I urge upon the Union Government to initiate immediate steps for the construction of four-lane road and other related developments of Kollam bypass. Since the land is available with the Government, I request the Government of India to give full share from the Central Government. The present two-lane Kollam bypass has been constructed with the equal share from the State and the Central Government. So, I urge upon the Government of India to complete the four-lane bypass road with full cost from the Government of India.